HIGH COURT OF SIKKIM GANGTOK

No. 364./HCS

Dated: 25.09.2025

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The High Court of Sikkim is hereby pleased to make the following transfers and postings of Judicial Officers in the cadre of Sikkim Superior Judicial Service and Sikkim Judicial Service w.e.f. 15.10.2025:-

Sl. No.	NAME OF THE JUDICIAL OFFICER AND PRESENT POSTING	TRANSFERRED AS
1.	Mr. N. G. Sherpa, Director, Sikkim Judicial Academy	Principal District & Sessions Judge, Gangtok
2.	Mr. K. W. Bhutia, Principal District & Sessions Judge, Gangtok, and OSD to the Hon'ble the Chief Justice (as additional charge).	Central Project Coordinator, e-Courts Project, High Court of Sikkim.
3.	Mr. Benoy Sharma, Central Project Coordinator, e-Courts Project, High Court of Sikkim.	Director, Sikkim Judicial Academy
4.	*Mrs. Jwala Devi Thapa, Chief Judicial Magistrate-cum- Civil Judge (SD), Gangtok; holding additional charge as Chief Judicial Magistrate-cum-Civil Judge (SD), Mangan.	District & Sessions Judge, Soreng.
5.	Mr. Jabyang Dorjee Sherpa, Chief Judicial Magistrate-cum- Civil Judge (SD), Namchi; holding additional charge as Chief Judicial Magistrate-cum-Civil Judge (SD), Gyalshing and Soreng and further additional charge as Principal Magistrate, JJB, Namchi.	Chief Judicial Magistrate-cum- Civil Judge (SD), Gangtok, with additional charge as Chief Judicial Magistrate-cum-Civil Judge (SD), Mangan.
6.	Mrs. Rohini Rai, Civil Judge – cum – Judicial Magistrate, Gangtok; holding additional charge as Civil Judge- cum-Judicial Magistrate, Mangan	Chief Judicial Magistrate – cum –Civil Judge (SD) (Grade-III), Namchi, with additional charge as Chief Judicial Magistrate- cum-Civil Judge (SD), Gyalshing

7.	and Chungthang Sub-Division and further additional charge as Principal Magistrate, JJB, Mangan and Gyalshing. Ms. Nairitya Sharma, Civil Judge – cum – Judicial Magistrate, Rangpo Sub-Division, Pakyong; holding additional charge as Civil Judge-cum- Judicial Magistrate, Jorethang.	and Soreng and further additional charge as Principal Magistrate, JJB, Namchi. Civil Judge – cum – Judicial Magistrate, Gangtok; additional charge as Civil Judge-cum-Judicial Magistrate, Mangan and Chungthang Sub-Division and further additional charge as Principal Magistrate, JJB, Mangan and Gyalshing.	
8.	Mr. Sayshay Hang Subba (Limboo), Civil Judge – cum – Judicial Magistrate, Yangang Sub- Division, Namchi; holding additional charge as Civil Judge- cum-Judicial Magistrate, Namchi, Soreng and Gyalshing.	Civil Judge – cum – Judicial Magistrate, Namchi; with additional charge as Civil Judge-cum-Judicial Magistrate, Yangang Sub-Divison, Namchi; Civil Judge - cum -Judicial Magistrate, Soreng and Civil Judge-cum-Judicial Magistrate, Gyalshing. Further, he shall also hold additional charge as Civil Judge – cum – Judicial Magistrate, Jorethang.	
*Promoted in the cadre of the Sikkim Superior Judicial Service in the pay matrix J5 with effect from 23 rd September, 2025 vide Office Order			

In addition to the above, Ms. Mahima Apchunna Randeep Rai, Secretary, District Legal Service Authority, East & North at Gangtok; holding additional charge as Civil Judge-cum-Judicial Magistrate, Rongli Sub-Division, Pakyong, shall also hold further additional charge as Civil Judge-cum-Judicial Magistrate, Rangpo Sub-Division, Pakyong.

of Sikkim, Gangtok.

No. 6552/G/DOP, issued by the Department of Personnel, Government

Note: Mr. Karma Wangchuk Bhutia, Principal District & Sessions Judge, Gangtok shall cease to hold additional charge as OSD to the Hon'ble, the Chief Justice upon assuming his office as Central Project Coordinator, e-Courts Project, High Court of Sikkim

By Order,

sd/-(S.P. Bhutia) Registrar(Judicial Service) Memo No. V(58) Confdl/HCS/ 8966 - 8993

Dated: 25.09.2025

Copy to:-

1. All concerned above;

2. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok;

3. Additional Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim,

Gangtok;

- 4. Joint Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim, Gangtok;
- 5. Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok;
- 6. Principal Secretary to the Hon'ble Chief Minister of Sikkim, Gangtok;
- 7. Advocate General, Government of Sikkim, Gangtok;
- 8. Chief Secretary, Government of Sikkim, Gangtok;
- 9. Registrar General, High Court of Sikkim, Gangtok;
- 10. Secretary, Home Department, Government of Sikkim, Gangtok;
- 11. Principal District & Sessions Judge, Gangtok & OSD to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok;
- 12. All District & Sessions Judges, Sikkim;
- 13. Director, Sikkim Judicial Academy, Sokeythang, Gangtok;
- 14. Legal Remembrancer-cum-Secretary, Law & Parliamentary Affairs Department, Government of Sikkim, Gangtok;
- 15. Member Secretary, Sikkim State Legal Services Authority, Gangtok;
- 16. All Chief Judicial Magistrates-cum-Civil Judges (SD), Sikkim;
- 17. All Civil Judge-cum-Judicial Magistrates, Sikkim;
- 18. President, Bar Association of Sikkim (High Court & Subordinate Courts), Gangtok;
- 19. President, High Court Bar Association, Gangtok;
- 20. President, Namchi Bar Association, Namchi;
- 21. President, Bar Association of Gyalshing & Soreng;
- 22. Deputy Solicitor General of India, Gangtok;
- 23. Additional Secretary, Home Department, Government of Sikkim, Gangtok for publication in the Government Gazette;
- 24. All Section In-charge, High Court of Sikkim, Gangtok;
- 25. Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim;
- 26. Notice Board
- 27. Guard file and
- 28. File

GISTRAR